REVIEW OF ANNUAL ADMINISTRATIVE REPORT OF ENVIRONMENT & CLIMATE CHANGE DEPARTMENT, HARYANA FOR THE YEAR 2018-19

The 12th February, 2021

No. DE&CCH/2021/317.— ADMINISTRATION

Environment & Climate Change Department is headed by Additional Chief Secretary, assisted by Head of Department i.e. Director, who is in the rank of Special Secretary to Government of Haryana, generally, the work of Government side is also looked after by him. He is assisted by one Joint Director and 3 Scientists Grade-1 for technical as well as day-to-day work. The various schemes for the control of Pollution and maintenance of clean environment are implemented by the Department.

1. Setting up of Head-Quarter and Referral Laboratory Scheme:-

The Environment & Climate Change Department has set up Referral Laboratory.

2. Setting up of Special Environment Courts

The State Government has set up two Special Environment Courts at Faridabad and Kurukshetra for disposal of cases pertaining to various environmental Acts.

3. State Environment Impact Assessment Authority:

The MoEF, GOI *vide* Notification dated 30.01.2019, re-constituted a State Level Environment Appraisal Committee and State Level Environment Impact Assessment Authority for giving environmental clearance to Category 'B' Projects under EIA Notification dated 14.09.2006.

4. Environment Training Education and Awareness Programme:

The Environment & Climate Change Department is making efforts to create awareness against the hazards of environment pollution by organizing seminars & workshops.

5. Setting up of Eco-Clubs:

The Environment & Climate Change Department has established the National Green Crops under the Mechanism of Eco-Clubs in 5250 Schools of 22 District of the State.

6. Setting up of Swaran Jayanti Environment Training Institute at Gurugram

The main aim of Swaran Jayanti Environmental Training Institute is to promote awareness of environment among Government employees, private citizen and industrial sector workers. The scheme was started by State Government in collaboration with HSPCB, Panchkula.

7. Climate Change Cell

This scheme was started in the year 2008 for implementation of the missions as prescribed in the National Action Plan on Climate Change (NAPCC) released by the Hon'ble Prime Minister of India. Three posts were sanctioned in the Climate Change cell *vide* memo No. 2/11/2011-1E dated 06.01.2011.

8. Creation of Wetland Authority

The State Wetland Authority was constituted under the guidelines of Wetlands (Conservation and Management) Rules, 2017 issued by Ministry of Environment, Forests and Climate Change (National River Conservation Directorate), Government of India to identify the Wetlands in the State for their conservation and management.

9. Apprenticeship

The Department had implemented the Apprenticeship Act, 1961 and engaged 06 apprentice under Computer Operator and Programming Assistant (COPA) COPA and Hindi Stenography trade.

10. Online System

The Department had implemented various online Services i.e. e-salary, HRMS, Asstt. Management Cell, Online Requisition, CCMS, CM Window, CM Announcements etc.

11. Information in respect of Vigilance Department

No vigilance inquiry has been conducted against any officer/ official during the year 2018-19.

DHEERA KHANDELWAL, Additional Chief Secretary to Government Haryana, Environment & Climate Change Department.

The 27th August, 2020.